

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/561/ (IB)/2017
NAME OF THE PETITIONER(S) : ETA ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Preeti . S. Shanm

Counsel for Resp

Preeti Shanm

2. M. NARENDRA

Counsel for
Operational Creditors

M. Narendran

LILLY FRANCES

M/s KIN & PARTNERS

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ORDER

Counsels representing both the parties are present. Both the parties filed a joint memo by way of settlement. The schedule of payment to be made by the Respondent is given to the Counsel for the Petitioner. Memo is taken on record. In view of the compromise, matter is disposed of as **closed**.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

K. Anantha Padmanabha Swamy

(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)